

07.10.2014.

List is being revised. None is present on behalf of the applicant. Sri S.P. Singh, learned counsel for Respondent No.1 and Sri M.K. Dubey, learned counsel for Respondent Nos.2 to 4 are present.

By virtue of order dated 06.08.2014 notice was issued to the applicant to engage another counsel or to appear in person to defend his case. In pursuance thereof notice was issued on 12.08.2014. Despite that no one is present on behalf of the applicant to press this OA. It appears that applicant is not interested in pursuing the OA. Accordingly, the OA is dismissed in default and for non-prosecution.

J. Ch

(Ms. Jayati Chandra)
Member (A)

N.K. Kumar
(Navneet Kumar)
Member (J)

~~obj of order~~
copy of order
Dated 07-10-2014
for record
09-10-2014